

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.243 of 2013

Dated: 07th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

LMJ Energy Infralogistic Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Abhas Kumar, Adv.
Ms. Divya Roy Adv.
Mr. Rajeev Ranjan, Adv.

Counsel for the Respondent(s): Ms. Harsha Peechana, Adv.
Mr. Rakesh Dewan, Adv.
Mr. Sahil Tagotra, Adv.

ORDER

We have heard the Learned Counsel for the Board. Impleadment application by interested party may be filed in the registry after serving copy on the other side.

Post the matter for further hearing on **15.11.2013 at 2.30 P.M.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt